



## 2<sup>ND</sup> INTERNATIONAL RESEARCH CONFERENCE ON INSOLVENCY AND BANKRUPTCY

## 23-25 FEBRUARY 2023

Organized by,

**Indian Institute of Management Bangalore (IIMB)** 

&

**Insolvency and Bankruptcy Board of India (IBBI)** 

Supported by,

Centre for Capital Market and Risk Management (CCMRM), IIMB

## In association with



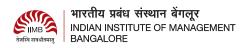
British High Commission, New Delhi





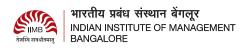








Conference Schedule February 23, 2023 (Thursday)				
	Pre-Conference tutorial			
10.00 am to 1:00 pm	Models of Corporate Default and Credit risk Dr. Abhinav Anand, Assistant Professor, Finance & Accounting area, IIM Bangalore	N-001		
3.00 pm to 3.55 pm	Registration and Tea	Auditorium		
4.00 pm to 5.30 pm	Inauguration			
	Welcome Address - Prof. Rishikesha T Krishnan, Director, IIM Bangalore  Special Address - Mr. Ravi Mital, Chairperson, IBBI Guest of Honour - Mr. Chandru K Iyer, Hon'ble British Deputy High Commissioner, Bengaluru  Special Invitee - Hon'ble Justice Kannan Ramesh, Judge, Appellate Division, Supreme Court of Singapore and Judge, Singapore International Commercial Court Chief Guest - Hon'ble Shri Ramalingam Sudhakar, President, NCLT  Vote of Thanks - Mr. Jayanti Prasad, Whole-time Member, IBBI	Auditorium		
5.30 pm to 6.00 pm	Tea Break	Auditorium		
6:00 pm to 7:30 pm	Introduction: Dr. Jayadev M, IIM Bangalore  Keynote address Political Economy of Rulemaking Prof. Vikrant Vig Henry D. Bullock Chaired Professor of Finance Kellogg School of Management, Northwestern University, Illinois Special Remarks- Mr. Sudhaker Shukla, Whole-time Member, IBBI	Auditorium		
7.30 pm onwards	Dinner	MDC Woods		





February 24, 2023 (Friday)				
9:00 am to 9:30 am	Registration and Tea	Auditorium		
9:30 am to 11.00 am	Panel Discussion – I:			
	Insolvency Resolutions: A Special Case for SMEs			
	Session chair: Hon'ble Mr. Avinash K Srivastava, Member (T), NCLT			
	- Mr. B Sriram, Former MD and CEO, IDBI Bank Ltd	Auditorium		
	<ul> <li>Ms. Antonia Menezes, Senior Financial Sector Specialist, World Bank Group</li> </ul>			
	- Mr. Hiroshi Kasuya, Baker and Mackenzie, Japan			
	<ul> <li>Mr. V Satya Venkata Rao, Deputy Managing Director, SIDBI (Moderator)</li> </ul>			
11:00 am to 11:15 am	Tea	Auditorium		
11.15 am to 1:30 pm	Technical Session  Presentation by Researchers: (Four Parallel Sessions in four seminar halls)	N Block Classrooms		
1.30 pm to 2.30 pm	Lunch	MDC Woods		

2.30 pm to 4.45 pm	Technical Session Presentation by Researchers: (Four Parallel Sessions in four seminar halls)	N Block Classrooms
4.45 pm to 5.15 pm	Tea	Auditorium
5.15 pm to 7.00 pm	Panel Discussion – II:	
	Next-Generation Reforms in Insolvency	
	Session chair: Hon'ble Justice Kannan Ramesh, Judge, Appellate Division, Supreme Court of Singapore; Judge, Singapore International Commercial Court, Singapore	
	- Mr. Ajith Nivard Cabraal, Former Governor, Central Bank of Sri Lanka, Colombo, Sri Lanka	Auditorium
	<ul> <li>Mr. James H.M. Sprayregan, Founder, Kirkland &amp; Ellis' Worldwide Restructuring Group, Chicago, USA</li> </ul>	
	<ul> <li>Prof. Wai Yee WAN, Associate Dean (Research and Internationalisation) and Professor, School of Law, City University of Hong Kong, Honk Kong</li> </ul>	
	<ul> <li>Mr. Sumant Batra, Founder, Insolvency Law Academy (Moderator)</li> </ul>	
7.00 pm onwards	Dinner	MDC Woods





February 25, 2023 (Saturday)				
9.00 am to 9.30 am	Registration and Tea	Auditorium		
9:30 am to 10.45 am	Workshop on Data Driven Insolvency Research by IBBI  Data bank in IBBI – about, access and research Session chair: Mr. Jayanti Prasad, Whole-time Member, IBBI  Ms. Anita Shah Akella, Joint Secretary, MCA  Mr. Sandip Garg, ED, IBBI  Mr. Debajyoti Ray Chaudhuri, MD, NeSL  Prof. Venkatesh Panchapagesan, Professor, IIM Bangalore (Moderator)	Auditorium		
10.45 am to 11.00 am	Tea	Auditorium		
11.00 am to 12.15 pm	Panel Discussion-III: IBC – Perspectives of Key Stakeholders Session chair: Mr. Jayanti Prasad, Whole-time Member, IBBI - Mr. Sunil Mehta, Chief Executive, Indian Banks' Association - Mr. Subrata Biswas, DMD, SBI - Dr. S.K. Gupta, MD, ICMAI RVO - Mr. Pankaj Khetan, Insolvency Professional (Moderator)	Auditorium		
12.15 pm to 1.15 pm	Valedictory Lecture Reinventing insolvency law in emerging markets  Keynote Speaker: Mr. Aurelio Gurrea Martinez, Associate Professor, Singapore Management University Special Remarks: Ramasubramanian S, ED, Union Bank of India  Best Paper Award Ceremony and Concluding remarks: Mr. Sudhaker Shukla, Whole-time Member, IBBI Dr. Jayadev M, IIM Bangalore	Auditorium		
1.30 pm to 2.30 pm	Lunch	MDC Woods		